

Sl.No.	Country	MMR
173.	Greece	5
174.	Austria	4
175.	Finland	4
176.	Iceland	4
177.	Italy	4
178.	Norway	4
179.	Spain	4
180.	Sweden	4
181.	Poland	3
182.	Israel	2
183.	Belarus	1

Revision of medical education curricula

2634. PROF. M. V. RAJEEV GOWDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the process for revision of the curricula for graduate and post-graduate medical education and the details thereof;

(b) when was the last time the curricula for graduate and post-graduate medical education was revised and the details of the year of revision and changes brought in; and

(c) whether there are mechanisms in place to incorporate student participation in curriculum planning, if so, the details thereof ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) and (b) The Medical Council of India (MCI) is the statutory body responsible for establishing and maintaining high standards in medical education. The Graduate Medical Education Regulations were notified in the year 1997 and the Post Graduate Medical Education Regulation were notified in the year 2000. Updating of medical syllabus is a continuous process.

(c) As informed by MCI, at present, student participation in curriculum planning is not there.